

CENTRAL ADMINISTRATIVE TRIBUNAL,
MUMBAI BENCH, MUMBAI

ORIGINAL APPLICATION No.120/2021

Date of Decision: 4th February, 2021

CORAM: DR. BHAGWAN SAHAI, MEMBER (A)
RAVINDER KAUR, MEMBER (J)

Kumar Sadashiv Raut (Retd)
Age :63 yrs,
O/o. Pune Cirty, HO Pune – 411 002.
(R/at:Mali Galli, Sambaji Chowk
Islampur – 415 409, Dist.-Sangli)
Mobile – 9405329241
Email -Kumarraut150870@gmail.com

- Applicant

(By Advocate Ms. Sujata Krishnan)

Versus

1. Union of India, through
The Secretary, Ministry of Communication & IT
Dept. of Post, Dak Bhawan Sansad Marg,
New Delhi – 110 001.
2. The Chief Postmaster General
Maharashtra Circle, G.P.O. Compound,
Mumbai – 400 001.
3. Director Postal Services
O/o. Postmaster General, Pune Region,
Pune – 411 001.
4. The Senior Superintendent of Post Offices
Pune City West Division, Pune – 411 030.

- Respondents

ORDER (ORAL)

Per : Ravinder Kaur, Member (J)

Present:-

Advocate Ms. Sujatha Krishnan for the
applicant.

2. Heard her on Admission.

3. Ms. Sujatha submits that the applicant was
issued chargesheet under Rule 14 of CCS(CCA) Rules, 1965 by

Respondent No.4. Inquiry was completed on 09.04.2020 and report was submitted to the Disciplinary Authority by the Inquiry Officer. The Disciplinary Authority forwarded a copy of the inquiry report to the applicant on 02.06.2020, to which he submitted his representation dated 25.06.2020. However, the Disciplinary Authority has not yet issued final order based on the inquiry report.

4. Ms. Sujatha further submits that this OA can be disposed of by issuing necessary directions to the Disciplinary Authority to pass order based on the inquiry report in specific time frame.

5. Keeping in view the facts and circumstances of the case, the Disciplinary Authority is directed to pass order on the inquiry report dated 09.04.2020 after considering the representation of the applicant dated 25.06.2020 within a period of two months from the date of receipt of certified copy of the order and communicate it to the applicant within one week thereafter.

6. With these directions, the Original Application is disposed of at the admission stage itself. No costs.

(Ravinder Kaur)
Member (Judicial)

(Dr. Bhagwan Sāhai)
Member (Administrative)

ma.

JN
09/07/2021